

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 31st October, 2017

It is for the information of all concerned that no Judicial Officer under the jurisdiction of Gauhati High Court should accept any reward/ award/ commendation certificate, etc., for discharging any judicial function, from any quarter.

By Order,
Sd/-M.K. Kalita
REGISTRAR (VIGILANCE)

Memo No.HC.VII-27/90/ 5264-5284 /A
Copy to:

dated:31.10.2017

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The District & Sessions Judge, Kamrup (Metro), Guwahati/ Kamrup, Amingaon/ Nalbari/ Barpeta/ Bongaigaon/ Dhubri/ Kokrajhar/ Goalpara/ Darrang, Mangaldoi/ Udalguri/ Sonitpur, Tezpur/ Lakhimpur, North Lakhimpur/ Dhemaji/ Dibrugarh/ Tinsukia/ Jorhat/ Sivasagar/ Golaghat/ Nagaon/ Morigaon/ Cachar, Silchar/ Karimganj/ Hailakandi/ Chirang, Kajalgaon/ Karbi Anglong, Diphu/ Dima Hasao, Haflong.
He/she will circulate the circular amongst all the Judicial Officers under his jurisdiction.
3. The Special Judge, CBI, Assam, Guwahati
4. The Special Judge, Addl. CBI Court, No.1/ No.2/ No.3, Guwahati
5. The Special Judge, Assam, Guwahati
6. The Principal Judge, Family Court, No.1/ No.2, Kamrup, Guwahati/Silchar/ Barpeta.
7. The Judge, Designated Court, Guwahati
8. The Presiding Officer, Labour Court, Guwahati/Dibrugarh
9. The Presiding Officer, Industrial Tribunal, Guwahati/Silchar/ Dibrugarh
10. The Presiding Officer, STAT and Member, MACT No.1, Kamrup, Guwahati
11. The Member, MACT, No.2/No.3, Kamrup, Guwahati/ Nalbari/ Barpeta/ Nagaon/ Goalpara/ Dhubri/ Silchar/ Sonitpur, Tezpur.
12. The Member-Secretary, Assam State Legal Services Authority, Guwahati
13. The Registrar-cum-Principal to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. The Joint Registrar, (_____), Gauhati High Court, Guwahati.
15. The Chief Judicial Magistrate


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Kamrup (Metro), Guwahati/ Kamrup, Amingaon/ Nalbari/ Barpeta/ Bongaigaon/ Dhubri/ Kokrajhar/ Goalpara/ Darrang, Mangaldoi/ Udalguri/ Sonitpur, Tezpur/ Lakhimpur, North Lakhimpur/ Dhemaji/ Dibrugarh/ Tinsukia/ Jorhat/ Sivasagar/ Golaghat/ Nagaon/ Morigaon/ Cachar, Silchar/ Karimganj/ Hailakandi/ Chirang, Kajalgaon/ Karbi Anglong, Diphu/ Dima Hasao, Haflong.

He/she will circulate the circular amongst all the Judicial Officers under his jurisdiction.

16. The Deputy Registrar(_____), Gauhati High Court, Guwahati.
17. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Circular in the Gauhati High Court website.
18. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judl.)/ Registrar (Admn.)/ Registrar (Esstt.), Gauhati High Court, Guwahati.


31/10/2017

REGISTRAR (VIGILANCE)